

30/100
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A No. 108/95.....
R.A/C.P No.....
E.P/M.A No.....

1. Orders Sheet..... Pg. 1 to 2.....
2. Judgment/Order dtd. 23.6.95..... Pg. 1 to 10..... *Separate order*
3. Judgment & Order dtd..... Received from H.C/Supreme Court
4. O.A..... 108/95..... Pg. 1 to 41.....
5. E.P/M.P..... Pg..... to.....
6. R.A/C.P..... Pg..... to.....
7. W.S..... Pg..... to.....
8. Rejoinder..... Pg..... to.....
9. Reply..... Pg..... to.....
10. Any other Papers..... Pg..... to.....
11. Memo of Appearance.....
12. Additional Affidavit.....
13. Written Arguments.....
14. Amendment Reply by Respondents.....
15. Amendment Reply filed by the Applicant.....
16. Counter Reply.....

SECTION OFFICER (JUDI.)

Salik
2.2.18

CENTRAL ADMINISTRATIVE TRIBUNAL : GUWAHATI BENCH
GUWAHATI

ORIGINAL APPLN.NO.	108	OF 1995
TRANSFER APPLN.NO.		OF 1995
CONT EMPT APPLN.NO.		OF 1995 (IN OA NO.)
REVIEW APPLN. NO.		OF 1995 (IN OA NO.)
MISC. PETN. NO.		OF 1995 (IN OA NO.)

..... A. K. Sarkar APPLICANT(S)

-VS-

..... U.C.I. 903 RESPONDENT(S)

FOR THE APPLICANT(S)

...MR. A. K. Sarkar
...MR.
...MR.
...MR.

FOR THE RESPONDENTS

...MR. A. K. Choudhury
Addl. Case.

OFFICE NOTE	DATE	ORDER
<p>this application is in form and within time C. F. of Rs. 50/- deposited vide IPO/BD No. 884671 Dated 14.6.95</p> <p><i>RPW 14/6/95</i> <i>RRW/10</i></p>	23.6.95	<p>Applicant Mr A.K.Sarkar moves this application in person. Learned Addl. C.G.S.C Mr A.K.Choudhury is present for the respondents.</p> <p>The applicant has been transferred to Guwahati from Patna as Director, SISI, Guwahati and is continuing in Guwahati in the same post till today. He has made several representations for his transfer to a choice place of posting in terms of O.M.No.20014/3/83-E.IV dated 14.12.83 and departmental guidelines conveyed by letter No.A-22012/1/90-Admn(G) dated 3.12.91 issued by Development Commis- sioner,Small Scale Industries,New Delhi. However, he has not been favoured with a posting to the place of his choice till today. The last representations for posting in Calcutta were submitted by him on 24.2.1995 and 30.5.95. In this representation dated 30.5.95 he has pointed out that a vacancy will arise in Calcutta in rank of Director of SISI as a result of retirement of Shri N.K:Guha, Director, on 31.8.95. It is his conten- tion that there cannot be any reason to say that it is not administratively</p>

contd...

23.6.95

28.6.95

copy of order dt.

23.6.95 issued
to all concerned.

Applicant received

his copy by hand
and others by Regd.

Post ride D/No.

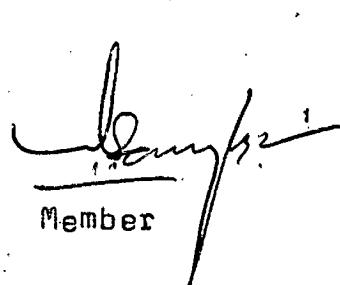
2828-31 Dtd. 4.7.95

g/s.

feasible to accommodate him in Calcutta in view of the vacancy that is arising. There is no case for scrutiny and decision in this application. Therefore the application is disposed of with the direction to the respondents to consider posting of the applicant in the place of his choice in terms of the guidelines contained in letter No. A-22012/1/90-Admn(G) dated 3.12.91 (Annexure-5) issued by the Development Commissioner, SISI, New Delhi and also in terms of the O.M. No. 20014/3/83-E.IV dated 14.12.83 (Annexure-VII) issued by the Government of India, Ministry of Finance. It is to be addressed to the ~~Additional Secretary and Development~~ mentioned here that on the strength and authority of the above guidelines dated 3.12.1991 and the O.M. dated 14.12.83 which grant benefits to the Central Government employees posted on transfer to the N.E. Region these employees have acquired a right to make choice of places of posting after completion of their tenure in the N.E. Region and also the right to be considered for posting in a place of their choice. The respondents are therefore also directed to consider the applicant, as first preference for posting in the aforesaid vacancy that will arise in Calcutta, a place of his choice, on 31.8.95 keeping in view the above policy of transfer.

The application is disposed of with the above direction.

Copy of this order may be furnished to the ~~gramma~~ or applicant as well as to the learned ~~Ex.~~ Addl. C.G.S.C Mr Choudhury.



Member

Central Government of India
State Government of Assam

14 JUN 1995

Guwahati Bench

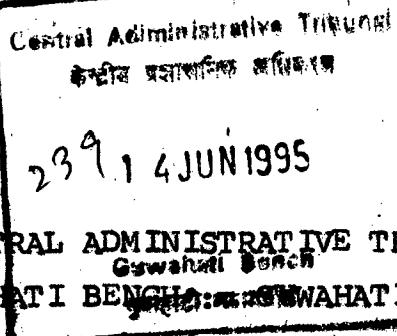
Certified that I shall appear
in the case in person.

A. K. SARKAR

(A. K. SARKAR)

DIRECTOR

Small Industries Service Institute
Bamunimaidan, Guwahati-21



Filed by A.K. Sarkar, petitioner
in person
Leave / 5

O.A. No. 95

Shri A.K. Sarkar, Applicant
Director,
Small Industries
Service Institute,
GUWAHATI.

Vrs.

Union of India & Ors. Respondents

I N D E X

Sl. No.	Annexure	Particulars	Page
1.	-	Application	3 to 10
2.	-	Verification	10
3.	I	Transfer Order Dated 29-6-90	11-12
4.	II	Charge relinquishment Report dated 1-8-90.	13-14
5.	III	Charge Assumption Report Dated 20-8-90	15-16
6.	IV	Transfer Representation Dated 11-2-91.	17
7.	V	Guidelines/norms for posting/transfer of SIDO officers. dated 3rd December/91.	19-21
8.	VI	Joining of Sri T.N.Basu, Director at RTC, Calcutta Dated 8-4-92.	22
9.	VII & VIII	Improvement in facilities for Central Govt. employees serving in the States of N.E. Region, dated 1-12-88.	23-25 6 26
10.	IX	Transfer order of Sri N.K. Guha, Director at SISI, Calcutta dated 16-4-93.	27
11.	X	Option for posting at Calcutta, dtd. 21-1-94	28
12.	XI, XII, XIII	Request for posting of Shri A.K.Sarkar, Director at Calcutta, dtd. 8-8-94	30, 31, 32
13.	XIV, XV, XVI	- do -	33, 34, 35

Received copy
of K. Choudhury
14/6/95

-: 2 :-

INDEX

<u>Sl. No.</u>	<u>Annexure</u>	<u>Particulars</u>	<u>Page</u>
14.	XVII	Assurance of DC(SSI), New Delhi for posting at Calcutta, dtd. 8-9-94.	36
15.	XVIII	Transfer representation dated 24-2-95.	37, 38
16.	XIX	Seniority list of Director(Chem.) regarding super- annuation of Shri N.K.Guha, Director, SISI, Calcutta.	39
17.	XX	Transfer Representation to Shri S.A.T.Rizvi, Addl. Secretary & Development Commissioner, (SSI), New Delhi dtd. 30-5-95.	40, 41

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Central Administrative Tribunal
नियंत्रित प्रशासनिक अधिकार

239

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH :::: GUWAHATI

Guwahati Bench
গুৱাহাটী বেচ

Application under Section 19 of the
Administrative Tribunal Act 1985.

Case No. O.A. _____/95

4
Filed by A. K. Sarkar
in Person
of Plaintiff

Between

Shri A.K. Sarkar Applicant
Director
Small Industries
Service Institute,
Guwahati.

Vrs.

1. The Secretary, Respondent
Small Scale Industries,
Ministry of Industry,
Udyog Nirman Bhavan, New Delhi-110011

2. The Development Commissioner, ... Respondent
Small Scale Industries,
Nirman Bhavan,
New Delhi-110011

1. Details of the Applicant

i. Name of the Applicant : Shri A.K. Sarkar

ii. Father's name : Late Mahendra Nath Sarkar.

iii. Designation & Office in which employed. : Director,
Small Industries Service Institute, Bamunimaidan,
GUWAHATI-781021.
(Under the Ministry of Industry, Udyog Bhavan,
New Delhi-110011.)

Contd.....

2. Particulars of the Respondents :

i. Union of India

Through the Secretary,

Ministry of Industry,

Department of SSI & AR Industries, Udyog Bhawan
Government of India, New Delhi. -110011

ii. The Development Commissioner,

Small Scale Industries,

7th floor, Nirman Bhavan, New Delhi-110011

3. Particulars for which the application is made :

It is not against any order of the respondents but application is made to get choice station as per Govt. of India Policy on Fixed Tenure/choice station after serving in N.E. Region issued vide O.M. No. 20014/3/83. E. IV dated 14th December, 1983.

4. Limitation :

The applicant declared that the application is within the limitation prescribed in Section 21 of the Central Administrative Tribunal Act 1985.

5. Jurisdiction :

The applicant declares that the subject of the case against which he wants redressal is within the jurisdiction of the Hon'ble Tribunal.

Facts of the Case :

1. That the applicant has served Central Government with dedication for nearly 26 years w.e.f. June, 1969 and was posted at Jamnagar, Allahabad, Patna etc. and served at various places viz. Trivandrum, Vizag, Muzaffarpur, Ranchi, Siliguri.

That the applicant's native place is in West Bengal.

Contd.....

2. That consequent upon the transfer order No.A-32012/06/89-Admn(G) dated 29-6-1990 (Annexure I, Page 11-12) issued by the Development Commissioner(SSI), New Delhi, the applicant was transferred to SISI, Guwahati from SISI, Patna.
3. That as a humble Govt. servant the applicant obeyed the order, relinquished the charge of Director, SISI, Patna on 30-7-90 (Annexure-II Page 13) and resumed the charge of Director, SISI, Guwahati on 16-8-90 (Annexure III, Page 15).
4. That since 16-8-90, the applicant is dedicated in his work of development of industries in the States of Assam, Meghalaya and Arunachal Pradesh through 6 Branch Institutes under its control and has been successful in his effort of industrialisation.
5. That the applicant had given a representation No.A-19014(6)/90/8045 dated 11-2-91 (Annexure IV Page 17) to Development Commissioner(SSI), New Delhi with the request to transfer him to Calcutta as and when the vacancy arises and let him continue at Guwahati and worked there with dedication for speedy industrial development till he completed his tenure of posting in N.E. Region and the vacancy arises at the place of his choice at Calcutta.
6. That the Development Commissioner(SSI), New Delhi has issued following guidelines/norms for posting/transfer of SIDO officers as follows vide letter No.A-22012/1/90-Admn.(G) dated 3-12-91 (Annexure V Page 19).
 - 1) Para III(i) at page 20 says -
"All officers of SIDO will have to serve for at least one tenure of 3 years in the Region F, during their entire period of service in the Organisation."

ii) Para III(ii) at page 20 says -

"Generally no one will be required to serve more than one tenure in Region F. On completion of the tenure of 3 years in the Region F, everyone will have the option of posting to one of the two places of their preference, where the posts are available."

However, this principle of one tenure in North-Eastern Region will not be applicable to Officers of any trade at a particular level; where proportionately large number of posts have been created for the North Eastern Region only. In respect of such officers, depending upon the vacancy position, the officers may have to do two or three tenures in the Region F, in the course of their service."

7. That to the utter surprise of the applicant and in violation of own norms, Development Commissioner(SSI), New Delhi had transferred Shri T.N.Basu, Director, RTC, Bombay to RTC, Calcutta on 22-7-91 (Annexure IV VI Page 22) ignoring my claim and representation at (Annexure IV page 17). Though Sri T.N.Basu had never served N-E region in any capacity.
8. That Ministry of Finance, Deptt. of Expenditure had issued O.M.No.20014/16/86/E, IV/E II(B) dtd. 1-12-88 (Annexure VII page 23) which says in para 1) on tenure of posting/deputation that " the existing provisions as contained in this Ministry's O.M. dated 14-12-83 (Annexure VII page 23) will continue.
9. That the Secretary, Ministry of Personnel & Training, Administrative Reforms & Public Grievance & Pension expressed in his D.O.No.6/22/80/E/II dated 2-6-86 (Annexure VIII page 26) that the incentives as provided by Govt.of India vide Ministry of Finance O.M.No.20014/3/83-E, IV dated 14-12-83 (Annexure VII page 23) to Central Govt. employees is not implemented and issued the Hon'ble Prime Minister's instruction(at para 3) as follows :

" After serving a full tenure in the tribal areas the officer should have choice of posting thereafter".

10. That the office of DC(SSI), New Delhi violated all norms and instructions of Govt. of India as enumerated at para 6,8 & 9 above and again transferred Shri N.K. Guha, Director from (Annexure IX Headquarter office to SISI, Calcutta after Page 27) ignoring my claim and representations (Annexures IV, XI, XII, XIII, XIV, XV, XVI, XVII & at XVIII pages 17).
11. That the applicant anticipated that the Department wants to victimise him and may transfer to distant place on the plea that the post at Calcutta is not vacant, so the applicant had included Guwahati in the option for posting vide letter No. A-22012(1)/91/ 5299 dated 21-1-94 to avoid further harrassment and humiliation (Annexure X page 28).
12. That the applicant came to know that the post of Director at SISI, Calcutta may fall vacant and the department may ignore his claim due to inclusion of Guwahati in the 'option for posting', the applicant immediately sent a representation at Annexure XI, at page 30 option at Annexure XII, ^{page 31} and representation at Annexure XIII ; at Page 32
13. That the applicant being of apprehensive of being ignored further sent a representation (Annexure XIV, XV & XVI page 33,34,35) through letter No. A-19014(6)/ 90/2384-85 dated 8/9-8-94 (Annexure XIV page 33).
14. That the applicant had received a letter No. A-22012/11/94-Admn(G) dated 8th Sept./94 (Annexure XVII page 36) that the applicant will be posted at Calcutta as and when the vacancy ~~is~~ arises.
15. That the applicant had given a representation vide letter No. A-19014(6)/90/6280 dated 24-2-95 (Annexure XVIII page 37,38) to Shri Brahm Dutt, Joint Secretary & Development Commissioner(SSI), New Delhi with the request to transfer him to Calcutta explaining various difficulties.

16. That the present Director of SISI, Calcutta Shri N.K.Guha will retire on 31-8-95 after attaining superannuation and the post of Director at SISI, Calcutta will fall vacant w.e.f. 1-9-95 (Annexure XIX page 39)

17. That the applicant had therefore sent a representation to Shri S.A.T. Rizvi, IAS Addl. Secretary & Development Commissioner(SSI), New Delhi that the applicant may be posted at SISI, Calcutta after retirement of Shri N.K.Guha on 31-8-95 vide letter No.A-19014(6)/90/744 dated 30-5-95 (Annexure XX page 40, 41).

18. That the applicant have neither ~~issued~~ order nor any other communication from Respondent No.2 regarding his posting to SISI, Calcutta. received

19. That the applicant apprehends that Development Commissioner(SSI), New Delhi will again ignore the legitimate claim of the applicant and will not post him at Calcutta inspite of the instructions issued by the Govt. of India.

20. Details of Remedies exhausted :

- i) That the applicant had given 9 (nine) representations vide Annexures IV,XI,XII, XIII,XIV,XV,XVI,XVIII & XX, for his transfer to Calcutta.
- ii) That the Department has violated the instructions of Govt. of India and transferred a number of Directors to SISI, Calcutta and RTC, Calcutta ignoring the legitimate claim of the applicant.
- iii) As there is no response from the Respondent No.2, there is no scope of any other remedy except to move the application before the Hon'ble Tribunal at Guwahati.

21. Reliefs prayed for :

Under the facts and circumstances the applicant pray for the following relief :

- i) Respondent No.2, i.e. the Development Commissioner(SSI), New Delhi may be directed to post the applicant at SISI, Calcutta as soon as the vacancy arises on 1-9-95 due to superannuation of Shri N.K.Guha, present Director of SISI, Calcutta as the applicant has completed 5 years (approx.) in N.E. Region (Annex VII Page 13) as per directive of Govt. of India O.M. No.20014/3/83-E. IV dated 14-12-83 & Prime Minister's instruction and also in terms (Annex VIII Page 26) of commitment of DC(SSI), New Delhi's letter No.A-22012/11/94-Admn(G) dated 8th Sept./94 (Annexure XVII) at page 36)
- ii) The above relief is prayed for following ground :
 - i) That the applicant is working in N.E. Region at Guwahati for 5 years which is more than the tenure as specified by Govt. of India.
 - ii) That in terms of O.M. No.20014/3/83-E. IV (Annex VII Page 23) dated 14-12-83, the applicant is entitled to the posting in his choice station Calcutta.
 - iii) That the dependents of the applicant are wholly dependent upon the applicant and to look after his ailing aged mother, the applicant is required to stay at Calcutta.

22. Interim Relief :

- i) That the department may take time in filing counter affidavit. In doing so the department may post some other officer as Director at Calcutta ignoring the claim of applicant.
- ii) That the applicant therefore, prayed that restraining stay order may be granted to Respondent No.2 to post any other officer in lieu of the applicant till the disposal of application.

Contd.

23. Matter not pending with any court etc.

The applicant further declares that the matter regarding which this application has been made is not pending before any court of law or any authority or any other Bench of the Tribunal.

24. Particulars of the Bank Draft/I.P.O. in respect of the application fee :-

- 1) Number of IPO :- One 863884671
- 2) Name of issuing Post Office :- Guwahati, P.O. Bamunimaidan
- 3) Date of issue of IPO :- 14-6-95
- 4) Post office at which payable :- Guwahati

25. Details of Index :

In index in duplicate containing the details of the documents to be relied upon is enclosed.

26. List of Enclosures.

VERIFICATION

I, Shri Anil Kumar Sarkar, aged about 52 years, working as Director, Small Industries Service Institute, Bamunimaidan, Guwahati-781021 (Assam) do hereby verify that the contents from 1 to 10 are true to my knowledge and belief and that I have not suppressed any material facts.

And I signed this verification on this 14th day of June, 1995 at Guwahati.

Anil Kumar Sarkar
SIGNATURE

Dated : 14-6-95

Place : Guwahati.

(A.O.O. I.M.)
(SIDO) GOVT. OF INDIA

No. A-32012/06/89-Admn(G)
Government of India
Ministry of Industry
Office of the Development Commissioner
(Small Scale Industries)

Nirman Bhavan, New Delhi

Dated: 29th June, 1990

(M.O.O.) **ORDER**

Subject: Promotion to the grade of Director (Chemical) in the S.I.D.O.

Sanction of the President is hereby conveyed to the promotion of the following officers to the grade of Director (Chemical) on regular officiating basis on the recommendations of Departmental Promotion Committee with effect from the date indicated against each:-

S.No.	Name/Designation of the Officer and place of present posting.	Date of promotion on regular basis as Director (Chemical) in SIDO.
1.	S/ Sri N. K. Guha Director (Chemical) (Ad-hoc) SISI, Calcutta.	22.6.90
2.	S. R. Singh, Deputy Director (Chemical) Hqrs office.	With effect from the date of charge assumption as Director (Chemical).
3.	Shri P. K. Chaudhary (SC) Deputy Director (Chemical) RTC, Calcutta.	-do-
4.	A. Ray (SC) Director (Chemical) (Ad-hoc) SISI, Gauhati	22.6.90

Attested
Abdul Karim
14/6/95

Contd.....

16 2. The Development Commissioner (Small Scale Industries) has ordered the following transfers/postings of officers in the SIDO with immediate effect:-

S.No.	Name & Designation	Station	
		From	To
	S/Shri		
1.	N.K. Guha, Director (Chemical)	SISI, Calcutta	Hqrs Office
2.	A. Ray, Director (Chemical)	SISI, Gauhati	SISI, Calcutta
3.	A.K. Sarkar, Director (Chemical)	SISI, Patna	SISI, Gauhati
4.	S.R. Singh, Deputy Director (Chemical)	Hqrs Office	SISI, Patna, (on promotion as Director (Chemical)).

3. Orders regarding posting of Shri P.K. Chaudhary, Deputy Director (Chemical), RTC, Calcutta, on promotion as Director (Chemical) has been issued separately vide this office order No. A-22012/11/90-Admn (G)(i) dated 29.6.90.


(M.N. GUHA)
DEPUTY DIRECTOR (ADMN)

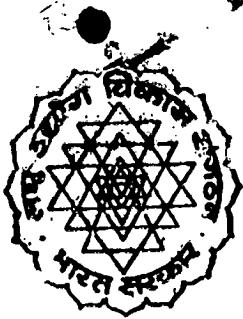
To :
 1. Shri N.K. Guha, Director, SISI, Calcutta.
 2. Shri S.R. Singh, Deputy Director (Chemical), Hqrs Office.
 3. Shri P.K. Chaudhary, Dy. Director (Chemical), RTC, Calcutta.
 4. Shri A. Ray, Director, SISI, Gauhati.
 5. Shri A.K. Sarkar, Director, SISI, Patna.
 6. Shri P.K. Chaudhary, Dy. Director (Chemical), RTC, Calcutta.

Copy to:

1. Director/Dy. Director, I/C of SISIs/RTCs/PPDC Ranchi/PC, Ettamaiur/HTDDTC, Nagaur.
2. The Secretary, UPSC, New Delhi w.r.t their letter No. F.I/1(6)/89-AU.I dated 15.6.90.
3. PS to AS&DC/PA to JDC/PA to Dir(Admn)/PA to Dir(Chem)/Nodal Officers concerned.
4. Cash/GA/A(HE)/Vig./O&M&AC/B&A/IMT/Library Sections.
5. Personal files of the officers concerned.
6. Office order/Incumbency/Posting/Transfer folder
7. Spare copies (25)


(M.N. GUHA)
DEPUTY DIRECTOR (ADMN)

*Attested
14/6/90*



स्माइल्डस
Grams : SMALLINDS

भारत सरकार

उद्योग मंत्रालय

लघु उद्योग सेवा संस्थान

GOVERNMENT OF INDIA
MINISTRY OF INDUSTRY
SMALL INDUSTRY SERVICE INSTITUTE

7/25/88
Annexure I
कार्यालय : 62208, 62719, 62568
निदेशक : 62186 (निर.)
62391 (निर.)
Phone : { Office : 62208, 62719, 62568
Director : 62186 (O)
62391 (R)

बौद्धिक प्रौद्योगिक पट्टना-800013
INDUSTRIAL ESTATE, PATNA-800013

संख्या/No. A-19013(40)/90-Admn/ 5065/3/

July, 1990.

11/8198

To

The Development Commissioner,
Small Scale Industries,
Nizamuddin Bhawan,
New Delhi.

Subj- Charge Assumption & Relinquishment report of
Sri S.R.Singh, Director & A.K.Sarker, Director.

Sir,

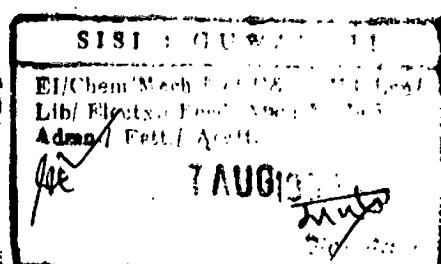
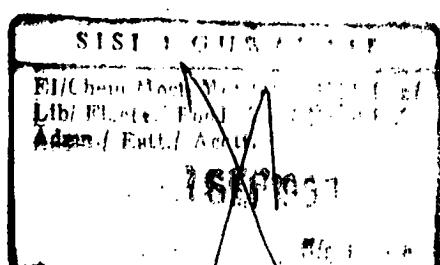
In terms of DC (SSI), New Delhi order No. A-32012/06/89-Admn(G) dated 29.6.90 Sri S.R.Singh has taken over charge of the post of Director, SISI, Patna in the forenoon of 30.7.90 from Sri A.K.Sarker.

His charge assumption report in duplicate is forwarded herewith for record at your end.

Yours faithfully,

(A. K. Ghosh)
Asstt Director (Admn.)
for Director.

Copy to :- 1) The Accounts Officer, Pay & Accounts Office (SSI), 111/112, B.T.Road, Calcutta-35 for information.
2) The Director, S.I.S.I., Gauhati for information.
3. Accts. Section, SISI, Patna.



for Director

attested
K. K. Sarker
14/6/95

CERTIFICATE OF TRANSFER OF CHARGE

Certified that I/we have in the forenoon/afternoon of 1st day of 30th July, 1990 respectively resumed/relinquished/made over and received charge of the Office of the Director, S.I.S.I., Patna in pursuance of DC (SSI), New Delhi Order No. A-32012/06/89-Admn (G) dated 29-6-90.

(For use in Audit Office only)

Noted in A/R at page _____

Relieved Officer,
Signature.

Noted in Leave A/C at Page _____

A. K. SARKAR

(Name in Block Letters)

Leave Salary Certificate/
Service Statement issued
on _____

DIRECTOR
Designation

Proceeding on transfer/Leave/
Retirement

Auditor Supdt. AAG
AAC

Noted in A/R at Page _____
Noted in Leave A/C
at Page _____

Relieving Officer

Signature: S. R. SINGH

(Name in Block Letters)

DIRECTOR
Designation

Pay Slip issued on _____
Auditor Supdt. AAC

Station PATNA

AAO

Date 30-7-1990

Memo of the balances for which responsibility is accepted
by the Office receiving charge.

Treasury Balances _____

Cash _____

Opium _____

Stamps & Match Excise Banderols _____

Permanent Advances _____

Where transfer of Charge proceeds the issue of formal
orders by the competent authority, a suitable indication
to that effect may be given.

Forwarded _____

Relieved Officer

Relieving Officer S. R. SINGH

Attested
R. S. S. I. S. I.
14/6/95

-15-
SI 175

Annexure - 111

A.12014(6)/95 /44012 05

26-08-1990

20

To
The Development Commissioner,
Small Scale Industries
Kishan Bhawan (7th Floor)
NEW DELHI-11.

Subject :- Charge Assumption Report of Shri A.K. SARKAR
as Director, SISI, Gomti.

Reference:- Your Order No. A.12012/95/Adm (a) dt. 29-6-90.

SIR,

With reference to your order registered above
I am to enclose herewith the charge assumption report in
triplicate in respect of Shri A.K. SARKAR on 10th August '90 (m)
as Director SISI Gomti for your necessary action at your
end.

Yours faithfully,

Shri A.K. SARKAR.

*Gopal
26/8/90*
(C.P. Choudhary)
Assistant Director (Adm.)
for Director

Copy to :-

- 1) The Accounts Officer, Pay & Accounts Department,
121/112 S.T. Road, Gomti-35 alongwith a copy of charge assumption
report.
- 2) The Director, SISI Industrial Estate, Patna-13 alongwith a charge
assumption report. It is also requested to send the service book
of Shri A.K. SARKAR, Director.
- 3) The Office Bearer, (Accounts), SISI, Gomti.
- 4) Shri A.K. SARKAR, Director, SISI, Gomti.

*Gopal
26/8/90*
(C.P. Choudhary)
Asstt. Director (Adm.)
for Director

Dr. B.N.D. SARKAR

*Attested
for SISI
14/6/95*

16
CERTIFICATE OF TRANSFER OF CHARGE

Certified that I have in the Forenoon/Afternoon of this day of 16th August 1978 made over and received charge of the office of the Director, SISI, Guwahati - 21 in pursuance of Development Commissioner, Small scale Industries, New Delhi order No. H.32012/06/89-Adm (6) dated 25.6.89. For use in Audit office only.

Relieved Officer

Signature _____

Note in A/R. at Page _____ (Name in block letters) _____

Noted in leave a/c at page _____ Designation _____

(1) Salary Certificate/service proceeding on transfer/leave/ Statement issued on _____ Retirement.

Auditor/Supdt. A.A.G.
A.A.O.

Relieving Officer

Signature Abdul Salam

Noted in A/R at Page _____ Name (in Block letters) SIRI A. K. SARKAR

Noted in leave a/c at page _____ Designation S.I.S.I. Guwahati

Pay slip issued on _____

Auditor/Supdt A.A.G.
A.A.O.

Memo of the balance for which responsibility is accepted by the officer receiving charge.

Cash Rs. _____ Repayment Advance Rs. _____

14/6/95
Where transfer of charge proceeds issue of formal order by the competent Authority, a suitable indication to that effect may be given.

Relieved Officer

Relieving Officer.

A-19014 (6)/90. / 80/45

11th February, 1991.

Annexure IV
2

To /
The Development Commissioner,
Small Scale Industries,
Nirman Bhawan,
NEW DELHI.

(Kind attention of Shri R. Bandyopadhyay, JDC(SSI))

Subject :- Offer of transfer to the Headquarters,
New Delhi.

...

Sir.

During my recent visit to the Headquarters for attending the Senior Officers' meeting held on 28th & 29th January, 1991, the Joint Development Commissioner (SSI) was kind enough to offer me a transfer from SISI, Guwahati to the headquarters while discussing with him some important issues pertaining to my Institute. Needless to mention, I am very much grateful to him for his kind gesture shown to me and ordinarily I would have been very glad to accept the offer but for the following reasons :

(1) Barely 6(six) months back I joined SISI, Guwahati on 16-8-90 as Director on my transfer from SISI, Patna despite my repeated protest. You will kindly appreciate that my transfer from SISI, Patna had entailed a lot of difficulties to me. Apart from the educational problem of my younger son, my sudden transfer from SISI, Patna to an easternmost Station at Guwahati had adversely told upon my health and so-much. So, I and my wife had a severe heart attack besides dislocation with my family members, economic hardship etc.

(2) I am now half the way settled down at Guwahati after admission of my school going son in a school in the middle of the academic session with great persuasion and personal influence. My son likely to appear for the Board Final Examination (Class X) with disturbance study for more than 3 months due to this transfer and readjustment in a new surroundings.

(3) Inspite of my initial troubles and sufferings, I am now acclimatized with the local climatic conditions of this region and gradually I am establishing good contact with various promotional agencies at Central and State levels located in the N.E. Region for the development of small scale industries and that too within a short span of six months of my tenure of office. Naturally, I am confident that I will be in a position to spend my full term of posting at Guwahati without worries once I am settled down to the day to day normal life after initial setback.

Contd....2.

*affixed
Keswaran 14/6/95*

(20)

:- 2 :-

Under the circumstances, I will pray your honour to allow me to continue in my present post of posting at SISI, Guwahati for full term of another 3 to 5 years or even more, depending on the position of vacancy of the post of Director at SISI, Calcutta/ R.T.C., Calcutta only at that time.

I would request your kindself to transfer me to SISI, Calcutta only after completion of my tenure in the N.E. Region so that I can make permanent settlement in Calcutta after my retirement.

With highest regards and submission,

Yours faithfully,

(A. K. SARKAR)
DIRECTOR

Attested
Keslalal 14/6/95

///COPY/// NO. A-22012/1/90-Admn (G)

GOVERNMENT OF INDIA
MINISTRY OF INDUSTRY
OFFICE OF THE DEVELOPMENT COMMISSIONER
SMALL SCALE INDUSTRIES

Nirman Bhawan, New Delhi.
Dated : 3rd December, 1991.

To
All Directors, SISIs/RTCs/PC, Ettumanoor,
Deputy Directors incharge of SISIs/Br.SISIs.

SUB:- Guidelines/norms adopted for posting/
transfer of SIDO officers.

.....
Sir,

As you are aware, the Govt. of India have prescribed some guidelines for posting/transfers of Officers in the North Eastern Region vide Ministry of Finance, Deptt. of Expenditure OM No. 20014/3/83-E.IV, dated 14-12-83 circulated through this Office letter No.A-26011(1)/82-A(NG), dated 22-5-84). Small Industries Development Organisation with Headquarters in Delhi, has field offices located in all States/ Union Territories, throughout the country. Many of them are located in North Eastern Region. The personnel recruited on all India basis through UPSC/SSC in the SIDO are liable to be posted/transferred in any of the offices of the Organisation. Due to the absence of clear norms/guidelines with regard to transfer/posting in the Organisation, many officers continue to remain at a particular station without any disturbance while some others have faced transfers from one station to another. New recruits on many occasions decline offer of postings if such postings were not according to their preference. It has also been observed that officers in the Organisation show reluctance to move from one station to another on transfer, even on promotion, if the station where postings ~~are~~ ordered are not of their choice. In order to overcome these impediments and to mitigate as far as possible, the difficulties faced by officers on transfer from humanitarian or economic considerations and also keeping in view the overall interest of the Organisation, need has been felt to adopt some norms/guidelines for transfer and posting in the Organisation.

2. Accordingly, it has been decided to adopt the under-mentioned guidelines for transfer/postings in the Organisation:-

I. These guidelines are indicative and general in nature and will not confer any right on any officer for seeking or resisting any transfer on the basis of these guidelines. The Govt. reserves the right to transfer any officer to any part of the country, in the exigencies of the public service.

contd.?

Attest
S. S. S. 4/6/95

II. SIDO offices other than the Headquarters office will be grouped into six regions as follows:-

<u>REGION</u>	<u>STATES/UTs WHERE OFFICES ARE LOCATED</u>
A	Jammu & Kashmir, Punjab and Himachal Pradesh, Haryana.
B	Delhi, Uttar Pradesh, Madhya Pradesh.
C	Rajasthan, Gujarat, Maharashtra, Dadra Nagar Haveli, Goa, Daman & Diu.
D	Karnataka, Andhra Pradesh, Tamil Nadu, Kerala, Pondicherry.
E	West Bengal, Bihar, Orissa, Andaman & Nicobar Islands, Sikkim.
F	Assam, Meghalaya, Arunachal Pradesh, Nagaland, Manipur, Mizoram and Tripura.

III. (i) All Officers of SIDO will have to serve for at least one tenure of 3 years in the Region F, during their entire period of service in the Organisation.

(ii) Generally, no one will be required to serve more than one tenure in Region F. On completion of the tenure of 3 years in the Region F, everyone will have the option of posting to one of the two places of their preference, where the posts are available.

However, this principle of one tenure in North-Eastern Region will not be applicable to Officers of any trade at a particular level, where proportionately large number of posts have been created for the North Eastern Region only. In respect of such officers, depending upon the vacancy position, the officer may have to do two or three tenures in the Region F, in the course of their service.

IV. Subject to para III above, officers of the level of Asstt. Directors (Gr.II) and below should not be transferred generally from one region to another, if post is available in that region (excepting in the case of posting to Headquarters Office), unless there is a specific request from the individual officer concerned for posting outside the region of the exigencies of public service so demands.

V. On the same lines as followed for the purpose of grant of HRA and CCA to Central Govt. employees, offices in the SIDO shall be categorised into 3 types, namely A, B & C and every officer in the SIDO shall be categorised into 3 types, namely A, B & C and every officer in the SIDO has to serve at least one tenure in each category of station during his/her service in the SIDO, as far as possible.

contd....3.

attested
Releasor 14/6/95

VI. Of all other stations, not covered by para III above, the tenure will normally be 5 years.

VII. Officers who are within 3 years of their date of superannuation will not be transferred unless it involves promotion or unless exigencies of public interest specifically demand such transfer or to meet transfer request of the officers concerned subject to availability of vacancies at a particular station where the officers propose to settle down after superannuation.

VIII. First postings of the direct recruits (excepting those who are already working with SIDO) will normally be made at the main Institutes, so that a better opportunity can be provided to them, for getting acquainted with the objectives and functions of the Organisation.

IX. (i) In all other respects, officers posted in the North Eastern Region shall be entitled to all the benefits incorporated in the Ministry of Finance OM dated 14-12-83, mentioned above as amended from time to time.

(ii) Apart from these incentives and benefits, in so far as officers of the SIDO are concerned, whenever any proposal for training inside the country or abroad, foreign assignment, etc., are considered, due weightage will be given to the officers who have served or are serving in the Region F.

3. It shall be incumbent upon the local controlling authorities, i.e. Director/Deputy Director incharge to relieve the officers whose transfer has been ordered by the end of the next month from the date of issue of such orders, unless otherwise directed, irrespective of the fact whether the transferee officers had submitted any representation/request for change or cancellation of transfer or not.

4. In case any officer attempts to bring influence from outside to bear upon the authorities deciding the transfer/posting for a change of the transfer order to his own advantage, he will make himself liable to action as prescribed under Rule 20 of the CCS(Conduct) Rules.

5. In case an officer declines transfer on promotion or attempts to bring influence from outside to bear upon the authorities deciding transfer/posting, for a change in his transfer order to his own advantage, the officer may be transferred from the station of his position in the same capacity.

6. It may be reiterated that these are only general policy guidelines and will not confer any right on any individual for seeking a transfer. Any relaxation of these guidelines may be allowed in exceptional cases of extreme hardship or in public interest as deemed fit by AS&DC.

7. It is requested that these guidelines may be brought to the notice of all concerned.

attest.
Deccan 14/6/95
Yours faithfully
Sd/- (M. V. NAGARAJA RAO)
Dy. Director(Admn.)

Copy to:- All Directors and Section in the Headquarters Office - for information and guidance.

REGTEST"
CALCUTTA-35.

-22-

82. 35

Annexure

VI

PHONE : 52-1353
TELEX : 21-2950 SISI IN

GOVERNMENT OF INDIA
MINISTRY OF INDUSTRY
OFFICE OF THE DIRECTOR
REGIONAL TESTING CENTRE(EASTERN REGION)
111/112 B.T. ROAD, CALCUTTA -700 035.

No. 0102(90)/A-19013(8)/91-RTC

Dated : 8th April, 92

C I R C U L A R.

In continuation to this office circular no.1743(90)/
A-19013(8)/91-RTC dated 26th July, 91 intimating the assumption
of charge of Shri T.N. Basu as Director, R.T.C(ER), Calcutta
w.e.f. 22.7.91(Forenoon), his telephone no. (Office)/(Residence)
is mentioned below :

TELEPHONE NOS. :-

Office : 52-1353

Residence : 71-3538

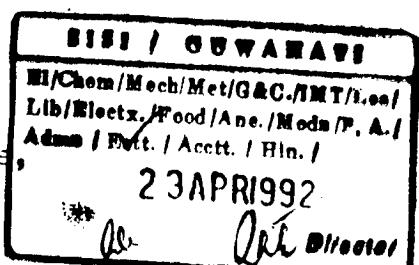
Any matter requiring his personal urgent attention may
please be communicated in the above Telephone no.

To

attested
Alaknanda
(A/B/95)

H. Bhattacharya
(H. BHATTACHARYYA)
DEPUTY DIRECTOR (ELECT.)
FOR DIRECTOR

1. The Secretary,
Ministry of Industry,
Dept. of Industrial Development, Udyog Bhawan, New Delhi.
2. The Development Commissioner (SSI), Nirman Bhawan,
7th Floor, New Delhi-110 011.
3. The Secretary, Cottage & Small Scale Industries,
Writer's Building, 1 K.S.Roy Road, Calcutta-700001.
4. The Director, Cottage & Small Scale Industries,
New Secretariat Buildings, Calcutta.
5. All Branch SISIs, FTSs and Extn. Centres.
6. Federation of Association of Small Scale
Industries of India, P-31, CII Road, Cal-14.
7. Federation of Association of Cottage & Small
Industries (West Bengal), 21/1/1, Creek Row,
Calcutta-14.
8. Bengal National Chamber of Commerce & Industries,
23, R.N. Mukherjee Road, Calcutta-1.
9. Bharat Chamber of Commerce & Industries,
8, Old Court House Street, Calcutta-1.



Contd....2/-

Ministry of Finance
Dept. of Expenditure

Subject: -Improvement in facilities for Civilian employees of the Central Govt. serving in the States of North-Eastern Region, Andaman & Nicobar Islands and Lakshadweep.

O.M.No.20014/16/86/E.IV/E.II(B) dated 1st December, 1988.

has been engaging the attention of the Government Accordingly the President is now pleased to decide as follows:

i) Tenure of posting/deputation

The existing provisions as contained in this Ministry's O.M. dated 14.12.83 will continue.

ii) Weightage for Central deputation and training abroad: Special mention in confidential reports.

The existing provisions as contained in this Ministry's O.M. dated 14.12.83 will continue. Cadre authorities are advised to give due weightage for satisfactory performance of duties for the prescribed tenure in the North-East in the matter of promotion in the cadre posts, deputation to Central tenure post and courses of training abroad.

iii) Special (Duty) Allowance

Central Govt. Civilian employees who have All India transfer liability will be granted Special(Duty) Allowance at the rate of 12½% of basic pay subject to a ceiling of Rs. 1000/- per month on posting to any station in the North-Eastern Region. Special (Duty) Allowance will be in addition to any special pay and/or deputation(duty) allowance already being drawn subject to the condition that the total of such Special(Duty) Allowance plus Special pay/Deputation(Duty) Allowance will not exceed Rs. 1000/- p.m. Special allowances like Special Compensatory (Remote Locality) Allowance, Construction Allowance and Project Allowance will be drawn separately.

*attested
MoS
14/6/86*

The Central Govt. Civilian employees who are members of Scheduled Tribes and are otherwise eligible for the grant of (Special Duty) Allowance undr this para and are exempted from payment of Income-Tax under the Income-Tax Act will also draw Special(Duty) Allowance.

IV. Special Compensatory Allowance:

The recommendations of the 4th Pay Commission have been accepted by the Govt. and Special Compensatory Allowance at the revised rates have been effective from 1.10.86.

V. Travelling Allowance on First appointment

The present concessions as contained in this Ministry's

28 O.M. No dt. 14.12.83 will continue with the liberalisation that on first appointment TA should be admissible for the total distance instead of for the distance in excess of first 400 kms. only.

VI. Travelling Allowance for journey on transfer

The existing provisions as contained in this Ministry's O.M. dated 14.12.83 will continue.

vii) Road mileage for transportation of personal effect on transfer:

The existing provisions as contained in this Ministry's O.M. 14.12.83 will continue.

viii. Joining time with leave

The existing provisions as contained in this Ministry's O.M. dated 14.12.83 will continue.

ix. Leave Travel Concession

The existing concessions as contained in this Ministry's O.M. dated 14.12.83 will continue.

Officers drawing pay of Rs. 5100/- or above and their families i.e. spouse and two dependent children (Upto 8 years for boys and 24 years for girls) will be allowed air travel between Imphal/Silchar/Agartala/Aizwal/Lilabari and Calcutta and vice-versa, between Portblair and Calcutta/Madras and vice-versa in case of posting in A & N Islands, and between Kavaratti and cochin and vice-versa in case of postings in Lakshadweep.

x) Children Education Allowance/Hostel subsidy:

Where the children do not accompany the Government servant to the North Eastern Region, Children Education Allowance upto class XII will be admissible in respect of children studying at the last station of posting of the employees concerned or any other station where the children reside. If children studying in schools are put in hostels at the last station of posting or any other station, the Government servant concerned will be given hostel subsidy without other restrictions.

The rates of Children Education Allowance/Hostel subsidy will be as in the DOP&T, O.M. 18011/1/87-Estt(Allowances) dated 31.12.87 as amended from time to time.

xi) Concession regarding grant of House Rent Allowance to officers posted in the States of North Eastern Region, Andaman & Nicobar Island and Lakshadweep/Islands

The present concession as contained in this Ministry's O.M. No. 11016/1/E.II(B)/84 dated 29.8.84 as amended from time to time will continue to be applicable.

Contd...3

Attacted
10/2008
1/6/05

xii. Telephone facilities

The officers who are eligible to have residential telephone may be allowed to retain their telephone at their residences in the last place of the posting subject to the condition that the rental and all other charges are paid by such officers.

2. The above orders will also apply mutatis-mutandis to the Central Government employees posted in Andaman & Nicobar Islands and Lakshadweep Island. These orders will ~~also~~ apply mutatis-mutandis to officers posted to N.E. Council, when they are stationed in the N.E. Region.
3. These orders will take effect from the date of issue.
4. In so far as the persons serving the Indian Audit & Accounts Department are concerned these orders issue after consultation with the Comptroller & Auditor General of India.

Copy to 1) Dy. Director i/c/Asstt. Director i/c
Br. S.I. S.I.

2) All officers of S.I., Gauhati.

(S. CHAKRABARTY)
ASSTT. DIRECTOR (ADMN)
FOR DIRECTOR.

Attested
before
14/6/95

(Copy)

Copy of D.O. letter No.6/22/80/Estt (Pay) II, dated 2nd June, 1986 from Shri K. Ramanujam, Secretary, Ministry of Personnel & Training, Administrative Reforms & Public Grievances and Pension.

.....

During his visit to the North Eastern Region as also the Tribal Areas in the various part of the country, the Prime Minister has found that bright and motivated officers are rarely posted to those areas. Officers are not quite anxious to serve in such remote areas because of the hardships they have generally to undergo there. As a result, development programmes in such areas are affected adversely.

2. After examining the various aspects connected with the problem incentives are now being provided to attract efficient officers to serve in such areas. In the Ministry of Finance (Department of Expenditure) O.M. No. 20014/3/83-E. IV dated the 14th December, 1983 certain improved facilities has been provided for the civilian employees of the Central Government serving in the State and Union Territories in the North Eastern Region as also in the Andaman & Nicobar Islands. In that O.M. it is inter alia provided that on completion of the tenure of service in these areas, the officers may be considered for posting to a station of their choice as far as possible. However, it has been brought to our notice that this incentive is not being implemented in practice in some cases.

3. In this connection the Prime Minister has observed as under : -

" After serving a full tenure in the tribal areas the officer should have choice of posting thereafter."

4. I shall be grateful if you will kindly look into the matter and ensure that the in respect of the services and cadre which are being controlled and administered by your Ministry/Department the officers are given a choice of posting after they have served a full tenure in North Eastern Region, or the Tribal areas in the various part of the country.

Attested
Abdul Karim
14/6/95

Your sincerely,
Sd/- K. Ramanujam.

Attested
Shri K. Ramanujam
Secretary, Ministry of Personnel & Training
Administrative Reforms & Public Grievances and Pension
14/6/95

Government of India
Ministry of Industry
Office of the Development Commissioner
(Small Scale Industries)
Nirman Bhawan, New Delhi.

Dated, the 16th April, 1893.

ORDER

Additional Secretary & Development Commissioner (Small Scale Industries) has ordered the transfer of the following Director :-

Sl. No.	Name	From	To	Via
1.	S. N. K. Guha	Hqrs. Office SISI, Calcutta	Shri A. Ray, trans- ferred.	
2.	Shri A. Ray	SISI, Calcutta	Hqrs. Office	S. N. K. Guha trans- ferred.

The orders are in public interest and will come into effect from 1.6.1993.

(O.SI CHAIWAT)

DEPUTY DIRECTOR(ADMIN.)

1. Shri N.K. Guha, Managing Industrial Adviser (Chem.), H.M.S. Office.
2. Shri A. Ray, Director, SICI, Calcutta.

Copy to:

1. PS to AS&DC(SST)/PS to JDC/PS to EA/PAs to 1As/PA to Director(Admin.).
2. All Sections/Offices in the Hqrs. Office.
3. All SISIs/Br.SISIs/RTDs/RC, Ettamanoor/HNBTC, Sikkim, Andaman.
4. PAO(SIDCO), New Delhi/Calcutta.
5. Office order folder/Incumbency folder/personal files of the concerned officers.
6. Spare copies(10).

SEARCHED	INDEXED	SERIALIZED	FILED
LINEAR	NONLINEAR	NONLINEAR	NONLINEAR
ADMN / 1	ACCT / 11111111		
27 APR 1993			
		Director	

(B.S. CIVILIA)
DEPUTY DIRECTOR (ADM.)

1. *Leptodora*
2. *Leptodora*
3. *Leptodora*

SL. No. 106

150

52

A-22012(1)/91/ 5298

21st January, 1994.

SPEED POST

To
The Development Commissioner,
Small Scale Industries,
Nirman Bhawan, South Wing, 7th Floor,
New Delhi-11.

Attention: Shri B.S.Chawla, Dy. Director(Admn.G)
in respect of Gazetted Officer.

Subject:- POSTING PLAN, 1994.

Sir,

In response to your letter No. A-22012/1/90-Admn.(G) dated 24-12-93 on the subject mentioned above, I am to enclose herewith the requisite information in the prescribed proforma submitted by the under mentioned officers of this Institute for further necessary action at your end.

Further to state that the officers who are not submitted the required information will be forwarded to you as soon as received from them.

1. Shri A.K.Sarker, Director	- SISI:Gauhati-21.
2. " R.K.Jauhari, Dy. Director(Chem.)	- -De-
3. " J.P.Nagar, Dy. Director (Mech.)	- -De-
4. " G.S.Nangia, Asstt. Director, Gr. I(L/F)-	- -De-
5. " V.P.Javali, Asstt. Director, Gr. I(IIT)-	- -De-

Enclos-Am above.

Yours faithfully,

Mr.

(J.P.Das)
Assistant Director(Admn.)
for Director.

attested
before
14/6/95

1/1
1 11

OPTION FOR POSTING

(APPLICABLE TO THOSE SERVING IN NORTH EAST)

I, A.K. SARKAR..... hereby give my option for posting to any of the following stations:-

1. S.I.S.I, Guwahati
2. S.I.S.I, Dibrugarh
3. R.T.C, Golaghat
4. Nil

In case, less than 4 options are given, it will be presumed that I am ready to serve in the NE Region, till it is administratively feasible to post me to any of the options given by me

Signature A.K. SARKAR

Name A.K. SARKAR.....

Trade & Gr. D.I.O.E.C.I.O.P. (Mech)

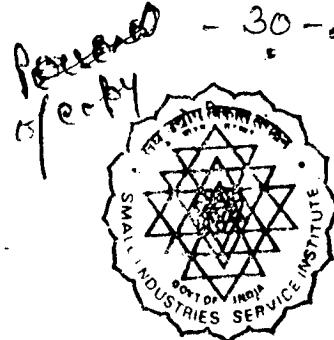
Date of Birth 13.10.1943

Details of posting

Trade & Gr.	Place of posting	From	To
Director (Mech)	Guwahati	15.8.1	17.9.6
Director (Mech)	Guwahati	16.9.1970	17.10.1971

Attested
T. SARKAR
14/6/95

टेलेकॉम : 235-2379 पै.एस.ई.एस.इन
फोन: पी.बी.एम. 31950, 23155, 32360
टेलिग्राफ़: सीधा-31152, निवास-25477
तार: भाष्माइड
भारत सरकार
उद्योग मंत्रालय
तमु उद्योग सेवा गंस्थान
तामुमीमेदान, गुवाहाटी-781021, असम



- 30 -

Annexure XI

Telex No. : 235-2379 ASEX IN
Phone : PBX 31950, 23155, 32360 Director : Direct 31152
Residence 25477
Telegram : SMALLIND
GOVERNMENT OF INDIA
MINISTRY OF INDUSTRY
SMALL INDUSTRIES SERVICE INSTITUTE
BAMUNIMAIDAN, GUWAHATI-781021 (ASSAM)

संलग्न

No. A-19014(6)/90/2384

.....
दिनांक

Dated the 8th August, 1994.....

9

To
The Development Commissioner,
Small Scale Industries,
Nirmal Bhawan,
New Delhi - 11

Subash Kumar, J. D. C

Kind attention : Sri Sanjeev Dutta, Director (Admn.)
Subject : Posting of Shri A.K.Sarkar, Director.

Sir,

Shri A.K.Sarkar, Director, SISI, Guwahati had submitted his option for posting which was forwarded to you vide this office letter No. A-19012(1)/91/5299 dtd. 21-1-94 may please be treated as cancelled. In lieu he has submitted a fresh option for posting dtd. 2-8-94 which is enclosed herewith. He has also given a representation dtd. 8-8-94 enumerating his various problems which has also been enclosed herewith. In his "Option for posting" he has requested for his transfer at Calcutta.

Shri Sarkar submitted a representation which had been forwarded to you vide this office letter No. A-19014(6)/90/8045 dtd. 11-2-91 for his posting at Calcutta. Since then, as stated, a number of officers have been posted at SISI/RTC Calcutta but his request for posting at Calcutta has not been entertained. Considered

Shri A.K.Sarkar, Director has completed more than 4 years of service at SISI, Guwahati. It is, therefore, requested kindly to post him at Calcutta as and when the post becomes vacant, if it is considered not possible to post him there immediately.

Yours faithfully,

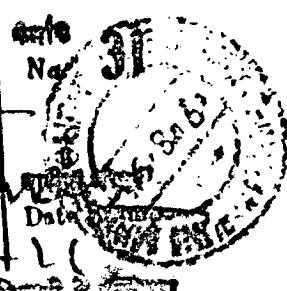
Subash Kumar
(A. K. Sarkar)
Director

Encl: As above

attested
K. K. Sarker
14/6/95

2204
कीमा नहीं NOT INSURED

लागे गए टाके का मुद्रा रु. के
Amount of Stamps affixed Rs. *5/-*
एक रुपया
Received by Postmaster *S. K. Kumar*
पामेवाले का नाम
Addressed to *Mr. Subash Kumar*
पामेवाले अधिकारी के
Signature of Postmaster



OPTION FOR POSTING

(APPLICABLE TO THOSE SERVING IN NORTH EAST)

I, Anil Kumar SARKAR... hereby give my option for posting to any of the following stations:-

1. S.I. S.I, Calcutta
2. R.T.C, Calcutta
3. —
4. —

In case, less than 4 options are given, it will be presumed that I am ready to serve in the NE Region, till it is administratively feasible to post me to any of the options given by me

Signature ... Anil Kumar SARKAR 878794

Name ... A.K. SARKAR

Trade & Gr. DIRECTOR (Mech)

Date of Birth ... 15-10-1943

Details of posting

Trade & Gr.	Place of posting	From	To
Director (Mech)	Patna	1985	1990

DIRECTOR (Mech) Guwahati 16-8-1990 till date

attested
Seal
14/6/95

Dated Guwahati the 8th August, 1994

To
The Development Commissioner,
Small Scale Industries,
Birgunj Bhawan,
New Delhi-11

Kind attention : 1. Sri Subodh Kumar, Jt. Development Commissioner
2. Sri Sujit Dutta, Director (Admn)
Subject : Posting at Calcutta.

Sir,

I had given a representation vide letter No. A-10014(6)/90/2048 dt'd. 11-2-91 (copy enclosed) requesting you to post me either at SISI, Calcutta or R.T.C., Calcutta.

Since then, a number of officers have been posted at SISI/RTC Calcutta but unfortunately my request for posting at Calcutta as made in my representation, referred above, has not been considered.

I have ailing mother of 80 years old and I have a duty to look after her. Moreover, I have hardly 6 - 7 years of service, during which I have to plan for my retired life at my home Capital.

I have all along posted outside my home Capital and worked at very difficult places like SISI - Hasaffarpur, Ranchi, Patna, etc.

I, therefore, request you to kindly consider my prayer most sympathetically and post me either at SISI, Calcutta or at RTC Calcutta. During my recent visit to Delhi in connection of Senior Officers meeting, I had got the opportunity to bring it to your kind notice and you were kind enough to concede to my request of posting me at either SISI, Calcutta or RTC, Calcutta.

Sir, if it is not possible to post me there immediately, I would request you to post me at either SISI, Calcutta or RTC, Calcutta as soon as the post falls vacant and I will continue at SISI, Guwahati till my posting in SISI, Calcutta/RTC, Calcutta.

I am also enclosing my option for posting in the prescribed proforma.

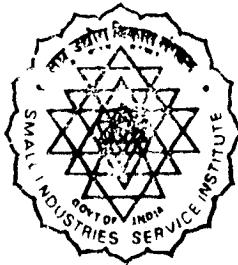
Attested
B. Sarker 14/6/95

Yours faithfully,

(A. K. Sarker)
Director
SISI, Guwahati-21

Encl: As above

टेलेकॉर्ड : 235-2379 ए.एस.ई.एस इन
 फ़ोन: पाँच एक्स 31950, 23155, 32360
 निवास: गोपीनाथ—31152, निवास—25477
 नाम: स्मालिंड
 भारत सरकार
 उद्योग मंत्रालय
 लम्बु उद्योग सेवा संस्थान
 बामुनीमादान, गुवाहाटी 781021, असम



Registered

Telex No. : 235-2379 ASEX IN
 Phone : PBX 31950, 23155, 32360 Director : Direct 31152
 Residence 25477
 Telegram : SMALLIND
 GOVERNMENT OF INDIA
 MINISTRY OF INDUSTRY
 SMALL INDUSTRIES SERVICE INSTITUTE
 BAMUNIMAI DAN, GUWAHATI—781021 (ASSAM)

संलग्न.....

No. A-19014(6)/90/2384 - 85

The Development Commissioner,
 Small Scale Industries,
 M. V. Ram Bhawan,
 New Delhi - 11

Kind attention : Sri Sujit Dutta, Director (Admn.)
 Subject : Posting of Shri A.K.Sarkar, Director.

Sir,

Shri A.K.Sarkar, Director, SISI, Guwahati had submitted his option for posting which was forwarded to you vide this office letter No. A-22012(1)/91/5299 dtd. 21-1-94 may please be treated as cancelled. In lieu he has submitted a fresh option for posting dtd. 8-8-94 which is enclosed herewith. He has also given a representation dtd. 8-8-94 enumerating his various problems which has also been enclosed herewith. In his "Option for posting" he has requested for his transfer at Calcutta.

Shri Sarkar submitted a representation which had been forwarded to you vide this office letter No. A-19014(6)/90/2045 dtd. 11-2-91 for his posting at Calcutta. Since then, as stated, a number of officers have been posted at SISI/RTC Calcutta but his request for posting at Calcutta has not been entertained.

Shri A.K.Sarkar, Director has completed more than 4 years of service at SISI, Guwahati. It is, therefore, requested kindly to post him at Calcutta as and when the post becomes vacant, if it is considered not possible to post him there immediately.

दिनांक.....

Dated the 8th August, 1994.....

9th

Attn to
Sarkar
14/6/95

Yours faithfully,
 O/c A. K. Sarkar
 (A. K. Sarkar)
 Director

Encl: As above

बीमा नहीं NOT INSURED		मात्रा No. 32
लगाये गये शाक टिकटों का मूल्य रु. 8/-		
Amount of Stamps Adixed	Rs. 8/-	
प्राप्ति नियम		
Registered / Registered		
प्राप्ति का नाम		
Addressed to		
2385		
प्राप्ति का नामिकरण करना		
Signature of Receiving Officer		

OPTION FOR POSTING

(APPLICABLE TO THOSE SERVING IN NORTH EAST)

I, Anil Kumar SARKAR... hereby give my option for posting to any of the following stations:-

1. S.I.S.I, Calcutta
2. R.T.C, Calcutta
3. -
4. -

In case, less than 4 options are given, it will be presumed that I am ready to serve in the NE Region, till it is administratively feasible to post me to any of the options given by me

Signature ... A.K.Sarkar 8/8/94

Name ... A.K. SARKAR.....

Trade & Gr. DIRECTOR (Mech)

Date of Birth ... 15-10-1943

Details of posting

Trade & Gr.	Place of posting	From	To
Director (Mech)	Patna	1985	1990
DIRECTOR (Mech)	Guwahati	16.8.1990	till date

Attested
Ansaruzzaman 14/6/95

Dated Guwahati the 8th August, 1994

To
The Development Commissioner,
Small Scale Industries,
Guruhari Bhawan,
New Delhi-11

Kind attention : 1. Sri Subodh Kumar, Jr. Development Commissioner
2. Sri Sujit Dutta, Director (Admn)
Subject : Posting at Calcutta.

Sir,

I had given a representation vide letter No. A-19014 (6)/90/9048 dtd. 11-7-91 (copy enclosed) requesting you to post me either at SISI, Calcutta or R.T.C., Calcutta.

Since then, a number of officers have been posted to SISI/RTC Calcutta but unfortunately my request for posting to Calcutta as made in my representation, referred above, has not been considered.

I have ailing mother of 80 years old and I have a duty to look after her. Moreover, I have hardly 6 - 7 years of service, during which I have to plan for my retired life at my home Capital.

I have all along posted outside my home Capital and worked at very difficult places like SISI - Muzaffarpur, Ranchi, Patna, etc.

I, therefore, request you to kindly consider my prayer most sympathetically and post me either at SISI, Calcutta or at RTC Calcutta. During my recent visit to Delhi in connection of Senior Officers meeting, I had got the opportunity to bring in to your kind notice and you were kind enough to concede to my request of posting me at either SISI, Calcutta or RTC, Calcutta.

Sir, if it is not possible to post me there immediately, I would request you to post me at either SISI, Calcutta or RTC, Calcutta as soon as the post falls vacant and I will continue SISI, Guwahati till my posting in SISI, Calcutta/RTC, Calcutta.

I am also enclosing my option for posting in the mentioned preference.

attested
Kenacee
14/6/95

Yours faithfully,

(A. K. Sarkar)
Director
SISI, Guwahati-21

Final: As above

Annexure XVIII

A-19014(6)190 / 6680

REF ID: A112E

24-2-95

To
Shri Brahm Dutt,
Lt. Secretary &
Development Commissioner (SSI)
Nirman Bhavan, 7th Floor
New Delhi-11

Sub :- Request for transfer of Sri A.K. Sarkar, Director
from SISI, Guwahati to SISI/RTC, Calcutta.

Sir,

I am enclosing herewith a representation of
Shri A.K. Sarkar, Director of this Institute for favour
of necessary action at your end.

Encl; As above

Yours faithfully,

(A.K. SARKAR)
Director

of (i)

attested
K. S. SARKAR
14/6/95

From: A.K. SARKAR
DIRECTOR
S.I.S.I.
GUWAHATI-21 (ASSAM)
12

To

Sri Brahm Dutt,
Joint Secretary &
Development Commissioner(SISI),
Nirman Bhawan, 7th Floor
NEW DELHI-110 011

Dated the 24th February, 1995

Sub : Request for transfer of Sri A.K. Sarkar, Director
SISI, Guwahati to SISI, Calcutta

Sir,

I am to invite your kind attention to my representations dated 11-2-91 and 8-8-94 (copy enclosed) requesting you to transfer me either to SISI, Calcutta or to RTC, Cal. I have already submitted my option for my posting to S.I.S.I., Calcutta in response to your letter No. A-22012/11/94-Admn(G) dated 8-9-94. Sir, I have been transferred from SISI, Patna to SISI, Guwahati vide your order No. A-32012/06/89-Admn(G) dated 29-6-90 and resumed charge here on 16-8-90.

I have my ailing mother of 80 years old who requires my presence at her old age. I tried to keep her here along-with me but could not do so as the climatic condition here does not suit her. Moreover, I have hardly six years of service, during which I want to construct my dwelling house for my retired life. I have all along been posted outside my home capital and worked at very difficult stations like SISI, Allahabad, Muzaffarpur, Ranchi, Patna, Guwahati etc. for which I am facing lot of domestic problems. During this period a number of officers have been posted and transferred to SISI, Calcutta and RTC, Calcutta but my request for posting at Calcutta has not been considered.

attested
for
14/6/95

Sir, I have completed 4½ years of service at Guwahati (Assam) and I am looking after 6-Branch Institutes spread over in three states of Assam, Arunachal Pradesh and Meghalaya in addition to main Institute at Guwahati and I am discharging my duties to the satisfaction of everybody. Though the tenure of service is 2-years in N.E. Region, I am still continuing with the hope that I will be posted at my place of choice (Calcutta). However, I have been assured vide your letter No. A-22012/11/94-Admn(G) dated 8-9-94 that my request for transfer to Calcutta will be considered as and when it will be administratively feasible.

In view of above, I request your kind honour to kindly transfer me from SISI, Guwahati to SISI, Calcutta or RTC, Calcutta at an early date.

Thanking you,

Encl; As above

Yours faithfully,

(A.K. SARKAR)

SENIORITY LIST OF DIRECTOR (CHEMICAL) IN THE SIDO.

Sr.	Name, Date of birth and method of recruitment.	Date of appointment as Director	UPSC reference	Seb./ Q.P.	Remarks
1.	2.	3.	4.	5.	6.
1.	S/ Shri				
1.	N.K. Guha 25.8.37 'pro'	22.6.90	F.1/1(16)/89-AU.I dt. 15.6.90		
2.	S.R. Singh 5.3.43 'pro'	30.7.90		- do -	
3.	P.K. Chaudhary 13.9.47 (SC) 'pro'	31.7.90		- do -	
4.	A. Ray (SC) 1.6.47 'pro'	22.6.90		- do -	
5.	Dr. R.B. Parmarthy 31.5.35 'pro'		F.1/1(15)/91-AU.I dt. 11.10.91		On deputation as Director w.e.f. 9-4-91 at PADC, Kannanji.

~~affeted
See also~~ 14/6/95

- 40 -

Annexure XX

44

REGISTERED

A-10011(6)190/261,

30-5-95

To
 Shri S.A.T.Rizvi,
 Addl.Secretary &
 Development Commissioner
 Small Scale Industries
 Nirman Bhavan, 7th Floor
 New Delhi-11

Sub : Request for transfer of Shri A.K. Sarkar, Director
 from SIST, Guwahati to SIST/RTC, Calcutta

Sir,

I am enclosing herewith a representation of Shri A.K.Sarkar
 Director of this Institute for your kind perusal and favour of
 necessary action at your end.

Encl: As above

Yours faithfully,

(A.K. Sarkar)
 Director

attested
for SIST
 (4/6/95)

FROM- A.K. Sarkar
Director
SISI, Guwahati-21

To

Shri S.A.T. Rizvi,
Additional Secretary &
Development Commissioner(SSI)
Nirman Bhavan, 7th Floor
New Delhi-11

Dated 30th May, 1995

Sub : Request for transfer of Shri A.K. Sarkar, Director
SISI, Guwahati to SISI/RTC, Calcutta

Sir,

I am to invite your kind attention to my representations dated 11-2-91, 8-8-94 and 24-2-95 (copy enclosed) requesting you to transfer me either to SISI, Calcutta or RTC, Calcutta. I have already submitted my option for my posting to SISI Calcutta in response to your letter No. A-22012/11/94-Admn.(G) dated 8-9-94. Sir, I have been transferred from SISI, Patna to SISI Guwahati vide your order No. A-32012/06/89-Admn.(G) dated 29-6-90 and resumed charge here on 16-8-1990.

I have my ailing mother of 80 years old who requires my presence at her old age. I tried to keep her here alongwith me but could not do so as the climatic condition here does not suit her. Moreover, I have hardly six years service during which I want to construct my dwelling house for my retired life. I have all along been posted outside my home capital and worked at very difficult stations like SISI, Allahabad, Muaaffarpur, Ranchi, Patna, Guwahati etc. for which I am facing lot of domestic problems. During this period a number of officers have been posted and transferred to SISI, Calcutta and RTC Calcutta, but my request for posting at Calcutta has not been considered.

Sir, I have completed almost 5(five) years of service at Guwahati (Assam) and I am looking after 6 Branch Institutes spread over in three states of Assam, Arunachal Pradesh and Meghalaya in addition to main institute at Guwahati and I am discharging my duties to the satisfaction of everybody. Though the tenure of service in N.R. Region is 2-years, I am still continuing with the hope that I will be posted at my place of choice (Calcutta). However, I have been assured vide your letter No. A-22012/11/94-Admn(G) dated 8-9-94 that my request for transfer to Calcutta will be considered as and when it will be administratively feasible.

*Attacted
Before 14/6/95*
I have come to understand Sri N.K. Guha, present Director of SISI, Calcutta is going to be retired on 31-8-95. I therefore, request you to kindly consider my posting at SISI, Calcutta after he attains superannuation on 31-8-95.

In view of the above I request your kind honour to kindly issue necessary instructions to transfer me from SISI, Guwahati to SISI/RTC Cal as you deem fit.

Thanking you,

Encl: As above

Yours faithfully,

(A.K. SARKAR)